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श्री जगदम्बी प्रसाद यादव (विहार) : श्रीमन्, मैं इस सम्बन्ध में एक निवेदन करना चाहता है, चुंकि ड़ाट से यह भी संबंधित है। आज स्थिति यह है कि उन्होंने रबी की फसल के बारे में भी कहा था कि एग्जामिन करने के लिए टीम भेजेंगे। बिहार के सारे किसान बर्बाद हो रहे हैं . . .

श्री उपसभापति : यह तो महाराष्ट्र के बारे में है।

श्री जगदम्बी प्रसाद यादव : लेकिन में ध्यान ब्राक्षित कर देना चाहता हूं। वहां के किसानों की भले ही फसल वर्बाद हो गई। अग्रिकलचर विभाग उस पर क्या विचार कर रहा है ? सारा देश उस स्थिति में ग्रा गया है, भले ही बाढ़ के लिए सिंचाई मंत्री जिम्मेदार हों। लेकिन किसान की जो स्थिति बिगड़ी है उसके लिए कृषि मंत्री जिम्मेदार होंगे।

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND ACCOUNTS (1969-70) OF THE HINDUSTAN PHOTO FILMS MANUFACTURING COMPANY LIMITED AND OTHER RELATED **PAPERS**

ग्रौद्योगिक विकास मंत्रालय में उपमंत्री (ब्रो॰ निद्धेर बर ब्रसाद) : श्रीमन्, में श्री मोइनुल हक चौधरी की ग्रोर से निम्नलिखित पत्नों की एक-एक प्रति सभा पटल पर रखता हं:

- (i) Ninth Annual Report and Accounts of the Hindustan Photo Films Manufacturing Company Limited, for the year 1969-70, itogether with Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor-General of India thereon, under sub-section (1) of section 019A of Companies Act, 1956.
- (ii) Review (in English and Hindi) by Government on the working of the Company.
- (iii) A statement (In English and Hindi) giving reasons for not laying simultaneously Hindi Version of the document mentioned at (i) above.

[Placed in library. For (i) to iii) See I..T. No. 688/71.]

ANNUAL RETORT AND ACCOUNTS (1969-70) OF THE: NATIONAL INSTRUMENTS LTD., CALCUTTA, (RE-NAMED AS NATIONAL INSTRUMENTS ANII OPHTHALMIC GLASS LTD., CAL-CUTTA) AND OTHER RELATED PAPERS

PROF. SIDDHESHVVAR PRASAD: Sir. 1

also beg to lay on the Table:

- (i) Thirteenth Annual Report and Accounts of the National Instruments Limited, Calcutta, (Re-named as National Instruments and Ophthalmic Glass Limited, Calcutta) for die year 1969-70, together willi the Auditors' Report on the Accounts and Comments of the Comptroller and Auditor-General of India thereon under sub-section (1) of India thereon, under sub-section (1) of section 619A of the Companies Act,
- (ii) Review (in English and Hindi) by-Government on the working of Company.
- (iii) A statement (in English and Hindi) giving reasons for not laying simultaneously Hindi Version of the document mentioned at (i) above. [Placed in library. For (i) (iii) See L.T. No. 738/71.]

ANNUAL REPORT AND ACCOUNTS (1969-70) OF THE HEAVY ELFCTRICALS (INDIA) LTD., BHOPAL AND OTHER RELATED PAPERS.

PROF. SIDDHESHVVAR PRASAD: Sir, I also beg to lay on the Table:

- (1) Fourteenth Annual Report and Accounts (English and Hindi) of the Heavy Electrical (India) Limited, Bhopal, for the year 1969-70, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956. (i) Fourteenth Annual Report and Ac-
- (ii) Review (in English and Hindi) by Government on the working of the Company.

[Placed in library. See L.T. No. 841/71.]

THE BOMBAY PUBLIC TRUST (GUJARAT) (AMENDMENT) RULES, 1971

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITI RAJ SINGH CHAUDHURY): CHAUDHURY):
Sir, I beg to lay on the Table a copy of the Gujarat Government Notification No. GH/K/176/BPT/Rules/15081/E, dated the Hth July, 1971 publishing the Bombay Public Trusts (Gujarat) (Amendment) Rules, 1971, under sub-section (4) of section 84 of the Bombay Public Trusts Act, 1950 read with ilau.se (c)(v) of the Proclamation, dated the 13th May, 1971, issued by the President in relation to the State of Gujarat, together with a statement for not laying simultaneously the Hindi Version of the Notification [Placed in library. See L.T. No. 789/71.]